

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-87/2013(Pt.)/1596/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
District & Sessions Judge,
Jorhat.

Dated Guwahati the th 29 February, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No.JJA/1954/2024 dated 26.02.2024.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that you have been granted **station leave permission, from the evening of 28.02.2024 till the afternoon of 05.03.2024.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-
JT.REGISTRAR (VIGILANCE)

Memo No.HC.VII-87/2013(Pt.)/1597/A, dated , 29-02-2024

Copy to :

- ✓ 1. The Project Manager, Gauhati High Court.

[Signature]
JT.REGISTRAR (VIGILANCE)
[Signature]